


O.A. No. 315/2013  
Date of Order : 16.01.2014


Mr Sunny Chagara present for the applicant.  
Mr Sunil Bhandari present for the respondents No. 1 to 3.  
None present for respondents No. 4 to 8.

Counsel for the applicant wants to withdraw this OA with a liberty to file fresh OA in view of the changed circumstances.

Accordingly, OA No. 315/2013 is dismissed as withdrawn with a liberty to file fresh OA, if so advised.

  
[Justice K.C.Joshi]  
Judicial Member

SS

  
Sunil Bhandari  
21/1/14